

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : T.O. Abraham
NAME OF THE RESPONDENT(S) : St Marys Hotels Pvt Ltd + 5 Others
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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1. K. Gowtham Kumar for Pushpa Menon	Counsel for Petitioner	Kh Kh Kh
2. K.N. Shanthi for Sree Kumar	Counsel for Respondents	Sh T.

ORDER

Counsels representing both the parties are present. Counsel for R6 filed counter, copy of which is served to the other side and sought time for filing counter on behalf of R1 to R5. Time extended at request. Counsel for petitioner brought to the notice of the Bench that in the interim order dated 4.11.2016, there is typographical error at para 5(d), so, he wants to file an application for correction of the error. He may file application by serving a copy to the other side. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)